

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.29/BB/2018	-	For compliance of objections	Rule 6 of IB	Mr Binaya Kumar Dhar Vs M/s BLR Labs Pvt Ltd & others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

ORDER

Counsel for Petitioner is present. He has filed memo along with annexures. He informed the Tribunal that objections have been complied. Issue notice to Corporate Debtor. Registry to prepare notice; Counsel to collect notice and serve on Corporate Debtor and file proof of service. List it on 23.02.2018.


Member (T)


Member (J)